

MATTER RAISED WITH PERMISSION

Demand to rename Dibrugarh Airport as 'Chowlung Siukafa' Airport

SHRI PABITRA MARGHERITA (Assam): Mr. Chairman, Sir, I stand here in this august House to talk about an unsung hero of this country who deserves to be known and revered in the same league of great rulers Ashoka and Chandragupta Maurya. ...*(Interruptions)*... I stand here to talk about the legend who had ...*(Interruptions)*...

MR. CHAIRMAN: I have given my ruling. I can't allow this House to be used as a platform. ...*(Interruptions)*... I am very conscious of the situation. ...*(Interruptions)*... Hon. Member, please continue. ...*(Interruptions)*...

SHRI PABITRA MARGHERITA: Sir, I stand here to talk about the legend of the East who had founded the longest unbroken dynasty in Indian History. I am talking about Chaolung Siu-ka-pha, the 13th century king, who had established Ahom Kingdom, which had ruled the present day North-East continuously for 600 years. Historians say that Siu-ka-pha had entered Assam from the then Mao Kingdom of the East, but because of his focus on winning hearts, instead of capturing territories, legends view that the great man descended into Assam from the heavens to create Mung Dung Sun Kham on the golden land. And, he did create a province on the land by establishing the foundation of the present-day Assam when the Marauding Sultans and Buxas in the North were destroying cities and villages, the great Siu-ka-pha adopted the policy of assimilation by forging relations with the local kingdoms and ethnic groups. ...*(Interruptions)*.. Instead of using his ferocious strength and military tactics, Siu-ka-pha forged familial bonds with the locals to eventually create the greater Assamese identity. Sir, it was Chaolung Siu-ka-pha's able leadership, administrative acumen and military strength that continued to guide the Ahom kingdom for centuries that came. The Ahom...*(Interruptions)*...

MR. CHAIRMAN: I call upon the Members to go to their seats. ..*(Interruptions)*.. If the Members do not go to their seats, I will have to take stringent action. ...*(Interruptions)*.. I have indicated, hon. Members, that we cannot exemplify our conduct by misdemeanor, violating rules, not following procedure and not following directives. ...*(Interruptions)*..

SHRI PABITRA MARGHERITA: Sir, the Ahom kingdom had eventually become so powerful...*(Interruptions)*..

MR. CHAIRMAN: This is serious, ignoble. ...*(Interruptions)*.. It is demeaning your office. ...*(Interruptions)*..Hon. Members, I make the last opportunity, kindly go to your seats. ...*(Interruptions)*..

SHRI PABITRA MARGHERITA: Sir, the Ahom kingdom had eventually become so powerful that the Mughals who had captured almost all of India were defeated ...*(Interruptions)*..

MR. CHAIRMAN: First, go to your seats. ...*(Interruptions)*.. I will consider; first go to your seats. ...*(Interruptions)*.. This is defiance, this is a serious defiance. ...*(Interruptions)*..

SHRI PABITRA MARGHERITA: Sir, I demand that the Dibrugarh Airport be renamed as Chaolung Siu-ka-pha Airport to honour the architect of Assam. ...*(Interruptions)*..

MR. CHAIRMAN: The following hon. Members associated themselves with the Zero Hour mention raised by the hon. Member, Shri Pabitra Margherita: Shri Maharaja Sanajaoba Leishemba (Manipur), Shri Deepak Prakash (Jharkhand), Shri Kamakhya Prasad Tasa (Assam), Dr. Sasmit Patra (Odisha) and Shri Baburam Nishad (Uttar Pradesh).

WITHDRAWAL OF MEMBER

MR. CHAIRMAN: What are you saying? The House has to be in order. The House is not in order. Hon. Members, calm down. ...*(Interruptions)*.. Those of the Members who have come in the Well are cautioned by me to take their seats immediately. ...*(Interruptions)*..Okay. So, you will not take your seat! ...*(Interruptions)*.. Mr.Derek O'Brien says, 'We will not take seats.' ...*(Interruptions)*..Mr. Derek O'Brien says, "We will defy the Chair." ...*(Interruptions)*.. Mr. Derek O'Brien says, "I will not respect the rules'. Mr. Derek O'Brien says, by gesticulating theatrics violently, that he will defy the Chair. ...*(Interruptions)*..This is a severe misconduct. I will not, hon. Members, withstand it. ...*(Interruptions)*.. No, I will not. ...*(Interruptions)*..This is a misconduct. I cannot let down. No. Hon.